

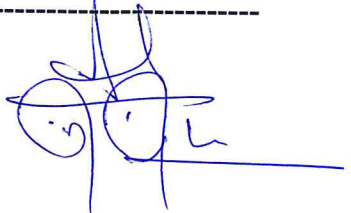
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/3/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/78/2016
NAME OF THE PETITIONER(S) : Mr. Ramanathan Nagendran & Another
NAME OF THE RESPONDENT(S) : M/s. Text 'N' Graphics Pvt Ltd
UNDER SECTION : 397/398


S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

① Anil D. Nair Counsel for Pet. 
② PREMJI NAGENDRAN Counsel for Resp.

ORDER

Shri Anil D Nair, counsel for petitioner present. Shri Premji Nagendran, counsel for respondents present. Based on the previous hearing wherein a suggestion has been floated that the matter could be settled amicably and the respondents may buy the shares of the petitioner. Counsel for petitioner stated that the petitioner is offering a value Rs.130/- per share for buying the same by respondents. Counsel for Respondent stated that the petitioner may buy the shares of the respondents at Rs.100/-. This offer is to be taken into consideration by the counsel for petitioners and to report the same to this Bench and to the other side, for which both the parties prayed time. Time enlarged at request. Put up on 28.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)